

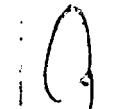
# In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TA/MP. No. 543/95 /199

(9)

Sobhan Singh

Versus Union of India & Ors.

| Date of Order                                                                                | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|----------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <p>21.5.97</p> <p>Cost<br/>Not deposited<br/>24.6.97</p>                                     | <p>Mr. Dharmendra Agarwal, Briefholder for<br/>Mr. Virendra tesha, Counsel for the applicant</p> <p>The Briefholder states that the cost has still not been deposited. He seeks one last opportunity to deposit the cost within one week. If the cost is not deposited within a period of one week, the order dated 27-11-96 shall be deemed to have been recalled without any further reference to the Bench.</p> <p>May be listed for admission on 10-7-97</p> <p style="text-align: center;"> <br/> <b>RATTAN PRAKASH</b><br/>             Judicial Member         </p> <p style="text-align: right;"> <br/> <b>(O. P. SHARMA)</b><br/>             Administrative Member         </p> |
| <p>10.7.97</p> <p>Copy of order<br/>issued to<br/>applicant<br/>Vide 15/2<br/>on 23/7/97</p> | <p>Mr. Dharmendra Agarwal - Brief holder of<br/>Mr. Virendra tesha - Counsel for applicant</p> <p>The Registry has reported that the cost has still not been deposited. There is no information that the cost has been paid by the applicant. In the circumstances in view of the order passed on 21.5.97, the order passed on 2.6.96 dismissing the O/A is set aside. The file be consigned to record.</p> <p style="text-align: center;"> <br/> <b>(Rattan Prakash)</b><br/>             Member (S)         </p> <p style="text-align: right;"> <br/> <b>(O. P. Sharma)</b><br/>             Member (A)         </p>                                                                    |